

C.A.No. 1297-1298 OF 2002

ITEM No.3

Court No. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.1297-1298/2002

RAMA SHANKER SINGH

Appellant (s)

VERSUS

CHANCELLOR, PURVANCHAL UNIVERSITY & ORS.  
(Office report on default)

Respondent (s)

Date : 03/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s) Ms. Niranjana Singh, Adv.

For Respondent (s) Mr. K.N. Rai, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As requested, six weeks' time is granted to comply with the office report.

( Meenu Sethi )  
Court Master

( Om Prakash )  
Court Master











